

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14706-14707/2024

[Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No. 1001455/2014 12-03-2024 in WRITC No. 1002600/2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

PRASHANT KUMAR VERMA

Petitioner(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI AVAS
SAMITI LIMITED & ANR.

Respondent(s)

IA No. 146517/2024 - EXEMPTION FROM FILING O.T.
IA No. 146519/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 14679/2024 (XI)

FOR EXEMPTION FROM FILING O.T. ON IA 146458/2024
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 146460/2024
IA No. 146458/2024 - EXEMPTION FROM FILING O.T.
IA No. 146460/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

SLP(C) No. 14677-14678/2024 (XI)

FOR EXEMPTION FROM FILING O.T. ON IA 146414/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
146417/2024
IA No. 146414/2024 - EXEMPTION FROM FILING O.T.
IA No. 146417/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15166-15167/2024 (XI)

FOR EXEMPTION FROM FILING O.T. ON IA 149656/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
149657/2024
IA No. 149656/2024 - EXEMPTION FROM FILING O.T.
IA No. 149657/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15647/2024 (XI)

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 154327/2024
FOR EXEMPTION FROM FILING O.T. ON IA 154329/2024
IA No. 154329/2024 - EXEMPTION FROM FILING O.T.
IA No. 154327/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

SLP(C) No. 17592/2024 (XI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 158668/2024

FOR EXEMPTION FROM FILING O.T. ON IA 158669/2024

IA No. 158668/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 158669/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 26132/2024 (XI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 180594/2024

FOR EXEMPTION FROM FILING O.T. ON IA 180596/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 180599/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 180602/2024

FOR APPLICATION FOR SUBSTITUTION ON IA 180605/2024

FOR SETTING ASIDE AN ABATEMENT ON IA 180606/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION

FOR SETTING ASIDE THE ABATEMENT ON IA 180608/2024

IA No. 180608/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 180605/2024 - APPLICATION FOR SUBSTITUTION

IA No. 180594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 180596/2024 - EXEMPTION FROM FILING O.T.

IA No. 180602/2024 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 180599/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

IA No. 180606/2024 - SETTING ASIDE AN ABATEMENT

Diary No(s). 26223/2024 (XI)

IA No. 171434/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 171430/2024 - APPLICATION FOR SUBSTITUTION

IA No. 171421/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 171426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 171424/2024 - EXEMPTION FROM FILING O.T.

IA No. 171428/2024 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 171423/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

IA No. 171431/2024 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 17591/2024 (XI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 164374/2024

FOR EXEMPTION FROM FILING O.T. ON IA 164376/2024

IA No. 164374/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 164376/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 26560/2024 (XI)

IA No. 172923/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 172921/2024 - APPLICATION FOR SUBSTITUTION
IA No. 172924/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 172906/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 172905/2024 - EXEMPTION FROM FILING O.T.
IA No. 172925/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 172913/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
IA No. 172922/2024 - SETTING ASIDE AN ABATEMENT

Diary No(s). 26561/2024 (XI)

IA No. 183659/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 183656/2024 - APPLICATION FOR SUBSTITUTION
IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 183674/2024 - EXEMPTION FROM FILING O.T.
IA No. 183675/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 183652/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
IA No. 183658/2024 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 17593/2024 (XI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 168154/2024
FOR EXEMPTION FROM FILING O.T. ON IA 168156/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 168157/2024
IA No. 168154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 168156/2024 - EXEMPTION FROM FILING O.T.
IA No. 168157/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 20044/2024 (XI)

FOR EXEMPTION FROM FILING O.T. ON IA 178933/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 178938/2024
IA No. 178933/2024 - EXEMPTION FROM FILING O.T.
IA No. 178938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 19-03-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Ms. Rachana Srivastava, Sr. Adv.
Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.

Ms. Monika, Adv.

Ms. Jyoti Dastidar, AOR
Mr. Abhijit Mittal, Adv.
Ms. Shivya Singh, Adv.
Ms. Shaivya Singh, Adv.

Ms. Manisha Bhandari, Adv.
Mr. Omkar Shrivastava, Adv.
Mr. Divyadeep Chaturvedi, AOR
Mr. Shashwat Sidhant, Adv.
Mr. Ayush Kumar Dubey, Adv.
Ms. Ishita Dhaila, Adv.

For Respondent(s) :Mr. Shekhar G Devasa, Sr. Adv.
Mr. Punit Vinay, AOR
Mr. Prabodh Shukla, Adv.
Mr. Jafar Ahmad, Adv.
Mr. Aditya Kapoor, Adv.

Mr. Prasanna S., AOR

Mr. Rohan Thawani, Adv.
Ms. Pooja Dhar, AOR
Ms. S. Ambica, Adv.
Ms. Maryam Junaid, Adv.

Mr. Talha Abdul Rahman, AOR
Mr. Siddharth Gupta, Adv.
Mr. M Shaz Khan, Adv.
Mr. Rafid Akhter, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmad, Adv.

Mr. Lalan Chaudhary, Adv.
Mr. Nishant Anshul, Adv.
Mr. Ram Lal Roy, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Mr. Punit Vinay, learned counsel appearing for the respondent(s) shall circulate a table comprising of payments made on different dates and the dates of cancellation in all the thirteen matters. That statement shall be circulated within three days.

2. List on 26.03.2025.

**(KAPIL TANDON)
COURT MASTER (SH)**

**(NIDHI WASON)
COURT MASTER (NSH)**